

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5872

ANSWERED ON:08.09.2011

DOCTORS ON CONTRACT BASIS

Hazari Shri Maheshwar ;Saroj Smt. Sushila;Upadhyay Seema;Verma Smt. Usha

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the total number of Medical and Paramedical staff presently working in the Railways on contract basis, Zone-wise;
- (b) the number of such staff appointed on contract basis during the last three years, Zone-wise, year-wise;
- (c) the main terms on which such appointments are made;
- (d) whether the Railways are facing problems in providing immediate medical assistance in case of train accidents due to the shortage of medical/ paramedical staff; and
- (e) if so, the steps being taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 5872 BY SHRIMATI USHA VERMA, SHRIMATI SEEMA UPADHYAY, SHRI MAHESHWAR HAZARI AND SHRIMATI SUSHILA SAROJ TO BE ANSWERED IN LOK SABHA ON 08.09.2011 REGARDING DOCTORS ON CONTRACT BASIS.

(a) & (b): The information is being collected and will be laid on the Table of the House.

(c): Engagement of Contract Medical Practitioners and para-medical staff are made against clear vacancies, as a stop-gap measure, to meet the shortage of doctors and other para-medical staff on Indian Railways. The engagement is for a tenure of one year or till availability of selected candidate, whichever is earlier, subject to fulfillment of prescribed educational and other qualifications. As regards Contract Medical Practitioners, they can be engaged for a maximum of seven terms of one year each with each contract being entered afresh.

(d): No, Madam.

(e): Does not arise.